

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.659/2015 in O.A.No.417/2015

Tuesday, this the 12th day of January 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Mr. G K Chopra
s/o late Mr. C S Chopra
r/o Flat No.205, Supertech
Avant Garde Sector V Vaishali
Ghaziabad

..Applicant

(Applicant in person)

Versus

1. Mr. Naresh Kumar (Chairman)
3rd floor, NDMC
Palika Kendra
Parliament Street,
NDMC, New Delhi
2. Mr. Nikhil Kumar (Secretary)
3rd floor, NDMC
Palika Kendra
Parliament Street,
NDMC, New Delhi
3. Mr. Rama Nand Bhagat (Director Personal)
3rd floor, NDMC
Palika Kendra
Parliament Street,
NDMC, New Delhi
4. Mr. Kumar Rishikesh (Financial Advisor)
Chairman Employees Redressal Committee
Palika Kendra
Parliament Street,
NDMC, New Delhi

..Respondents

(Mr. Rajneesh Vats, Advocate)

O R D E R (ORAL)**Mr. A.K. Bhardwaj:**

Learned counsel for respondents submitted that in implementation of the Order passed by this Tribunal in O.A. No.417/2015, the representation made by the petitioner has been decided and the order has been communicated to him. The stand taken by learned counsel for respondents is not disputed by the petitioner, who is present in person.

2. In the wake, the Contempt Petition is disposed of. Notices issued to the respondents are discharged. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

January 12, 2016
/sunil/